

It is a very complicated plant. Certain bottle-necks and breakdowns occur and certain defects become apparent. We have to be watchful all along the line. Everything is being done with the help of technical experts, and we are trying to reach up to the target as early as possible.

Shri Barman: What is the present production under existing conditions?

Shri K. C. Reddy: The present production is generally 750 tons per day.

Shri C. R. Chowdary: May I know whether soil survey is completed before any fertilizer projects are being contemplated by the Government?

Shri K. C. Reddy: Yes, the Ministry of Food and Agriculture is carrying on a soil survey through the Ministry's agencies.

Shri N. L. Joshi: May I know the probable cost of expansion of this factory?

Shri K. C. Reddy: Sindri has only one item of expansion namely, manufacture of urea, and double-salt. It is rather difficult to say what will be the ultimate cost of the expansion that Sindri has now in view. But roughly stated, it may be of the order of Rs. 7 crores or thereabouts. It is, however, a very rough estimate.

PRICES OF GOVERNMENT LAND

*1187. **Shri Sadhan Gupta:** Will the Minister of Rehabilitation be pleased to state the basis on which the price of Government land sold to displaced persons is fixed?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): The information is being collected from the State Governments and will be laid on the Table of the Sabha in due course both about the Centre and the States.

Shri Sadhan Gupta: What is the procedure followed by the Central Government in this matter, in selling land in Delhi?

Shri J. K. Bhonsle: I have said that the information is being collected.

Shri Sadhan Gupta: About the Central Government I ask.

Mr. Speaker: He is collecting information.

Shri Sadhan Gupta: From the State Governments, he said.

Mr. Speaker: From both. That is what he said later.

Shri Sadhan Gupta: From the Central Government also!

ALL-INDIA HANDLOOM BOARD

*1189. **Shri R. S. Lal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the All-India Handloom Board has been reconstituted; and

(b) if so, the reasons for the same?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) The All-India Handloom Board was constituted in October 1952 on an *ad hoc* basis, and it has been reconstituted in the light of experience gained since then.

MATCH FACTORIES

*1190. **Shri K. P. Tripathi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether small manufacturers of matches have asked for protection against the big firms; and

(b) if so, the steps, if any, that have been taken in this connection?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir.

(b) Does not arise.